

(b) *Chairman*—

1. Shri Piloo Mody, Practising Architect, Bombay—Member, Board of Governors of the School.

*Members*—

2. Shri J. R. Bhalla, Practising Architect, Delhi—Chairman, Northern Chapter, Indian Institute of Architects, New Delhi.

3. Shri C. S. Chandrasekhara, Town and Country Planner, Town and Country Planning Organisation, Delhi—Member of Board of Governors of School.

4. Dr. G. S. Saharia, Reader, University of Delhi—Member, Board of Governors of the School.

(c) By the end of December, 1962.

#### PRODUCTION, PRICES AND DISTRIBUTION OF SCOOTERS

\*103. SHRI ARJUN ARORA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state the steps taken or proposed to be taken to (i) increase the production of scooters, (ii) bring down the prices of scooters and (iii) secure proper distribution of scooters?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): In addition to the two firms who have been manufacturing scooters for some time now, licences have been granted to three more firms. One of these three has gone into production and is introducing its scooter in the market during this month. The other two licencees are expected to go into production within the next few months.

All the manufacturers have been asked to bring down the imported content of their vehicles and thereby to increase the volume of production within the sanctioned foreign exchange. Increase in production is expected to bring about reduction in prices.

Distribution of scooters is regulated under the Scooters (Distribution and Sale) Control Order, 1960.

#### AIRPORT TAX

\*104. SHRI ARJUN ARORA: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to levy Airport Tax on travellers departing from Indian airports; and

(b) whether any ticket for entrance into the airports is proposed to be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) and (b) It is not in the public interest to give advance intimation on tax measures like those the Hon'ble member has mentioned.

#### PARTNERSHIP BETWEEN INDIAN OIL CO. AND 'MOBIL' OF U.S.A.

\*105. SHRI S. PATEL: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether it is a fact that the Indian Oil Company is entering into partnership with 'Mobil' of the United States of America; and

(b) if so, on what terms?

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) Yes, Sir. The Indian Oil Company proposes to set up a project in equal partnership with Mobil Petroleum Company of U.S.A. for blending of lubri-

cants, which will be preceded by import of lubricants, in pack, from Mobil Petroleum Company. The proposal is being finalised and the agreements relating thereto are likely to be signed soon.

(b) It is not in the public interest to disclose the terms of the proposed arrangement at this stage.

#### STEEL LYING AT VISAKHAPATNAM PORT

\*106. SHRI N. SRI RAMA REDDY: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state whether 65,000 tons of steel rejected by foreign buyers is lying uncleared at the Visakhapatnam port?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): The quantity is approximately 58,500 metric tons. Part of this was not shipped on the score of quality. Arrangements are now in hand for disposal of the entire quantity either by export or by utilising it for internal consumption.

#### SUPPLY OF OIL TO ELECTRICITY UNDERTAKINGS IN GUJARAT

\*107. SHRI M. C. SHAH: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether the Indian Refineries Limited has taken any decision to supply oil from oil-fields of Gujarat to the Electricity Undertakings in Gujarat;

(b) what will be the mileage of pipe-lines required for the purpose;

(c) what will be the approximate cost of these pipe-lines; and

(d) whether any foreign collaboration is envisaged in this connection?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) No, Sir. For the present, only

natural gas is proposed to be supplied to the Electricity Undertakings in Gujarat.

(b) About 65 miles of gas pipelines.

(c) It is not possible to give any indication of cost as yet.

(d) Yes, Sir.

#### PRODUCTION OF GAS AT CAMBAY OIL-FIELDS

\*108. SHRI M. C. SHAH: Will the Minister of MINES AND FUEL be pleased to state:

(a) what is the gas production capacity of Cambay Oil-fields;

(b) how is this gas proposed to be utilised;

(c) whether Government have received requests from the industries in Gujarat for the supply of this gas for industrial purposes; and

(d) whether Government have fixed the rate for the supply of gas to industries?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA):

(a) The present potentiality of the Cambay gas field is 250,000 cubic metres per day.

(b) The gas is proposed to be supplied to the Dhuvaran Power House.

(c) Yes, Sir.

(d) Oil and Natural Gas Commission have not yet fixed any price for sale of natural gas from Cambay for general industries.

#### PRODUCTION OF OIL AT ANKLESHWAR OIL-FIELDS

\*109. SHRI M. C. SHAH: Will the Minister of MINES AND FUEL be pleased to state:

(a) what is the present production of oil at the Ankleshwar Oil-fields;

(b) what arrangements have so far been made to purify this crude oil; and